THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM. II/96/2016-Estt/

Dated, Shillong the 16th December, 2016

RESULT OF THE WRITTEN EXAMINATION FOR THE POST OF SYSTEM OFFICER

On the basis of the Written Examination held on 19.11.2016 for the post of System Officer in the High Court of Meghalaya, only the following candidate has been found eligible for the Practical Examination and Interview.

> Roll No 3845

Name of the candidate

Sudip Chakrabarti

The final selection of the candidate will depend on the performance in the Practical Examination and Interview. The candidate is directed to report for the Practical Examination & Interview on 2nd February, 2017 (Thursday) at 10.00 A.M in the High Court.

By order,

REGISTRAR GENERAL

Memo No. HCM. II/96/2016-Estt/1145 A Copy to: Dated, Shillong the 16th December, 2016

- 1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya.
- The Joint Registrar –cum– OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 5. System Analyst for uploading the same to the Official Website of the Registry.
- Shri Sudip Chakrabarti, P.O & Village-Dakshin Barasat, District- South 24 Parganas, Pin-743372, West Bengal.
- 7. Office File.

REGISTRAR GENERAL